

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
SINGLE MEMBER BENCH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.02.2018 AT 10.30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No. 231/252/HDB/2018 |
| NAME OF THE COMPANY | Vaishnavi Avenues and Infra (India) Pvt Ltd |
| NAME OF THE PETITIONER(S) | Vaishnavi Avenues and Infra (India) Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|----------------------------|-----------|
| D.V.K. PHANINDRA | PCS | CS PHANINDRA@ GMAIL.COM | Phanindra |
| | | 9989446236 | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard Mr.D.V.K.Phanindra, Learned Counsel for the Petitioner;

Post the Case on 21.03.2018

Member (T)

Member (J)